

**PUNJAB VIDHAN SABHA SECRETARIAT**

No. 9-LA-2019/ 2890

Hon'ble Speaker has, under rule 15 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), directed that on Monday, the 18<sup>th</sup> February, 2019, the House shall adjourn, without question put, immediately after the presentation of Budget Estimates for the year 2019-20.

**CHANDIGARH:  
THE 15<sup>TH</sup> FEBRUARY, 2019**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No.9-LA-2019/ 2891, dated Chandigarh, the 15<sup>th</sup> February, 2019

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);and
4. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries.

*Balbir Kaur*  
**SUPERINTENDENT,  
for SECRETARY.**

*Balbir Kaur*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh